(b) if so, what are the details in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) : (a) Yes.

(b) Government of India have not approved the proposal.

GENERATION OF POWER IN THE NEXT TWO YEARS

- 272. SHRI S. W. DHABE: Will the Minister of ENERGY be pleased to state:
- (a) the estimate of power generation for next two years;
- (b) the number of proposals for new power-projects received from various States for approval which are pending with the Government at present and since when they have been pending; and
- (c) what are the reasons for their slow disposal?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) It is estimated that in 1977-78 a capacity of 2596 MW would be further added to 5232 MW already installed in the first three years of the Fifth Plan. In 1978-79, a capacity of 3494 MW is envisaged for being installed.

In terms of actual generation, in 1976-77 power generation was of the order of 85,947 million unite. For the year 1977-78, a generation target of 98,540 million units has been set from the existing installed capacity and the capacity likely to be commissioned during the course of the year. For the last year of the Fifth Plan it is estimated that the generation will further go up by approximately 12%

Governments before which the projects cannot towards the end of the 4th Plan. be cleared. For 3 schemes, project reports have to be furnished by the State

authorities and 9 schemes are under consideration of Government.

These proposals from the Stales are received either in a preliminary form or in the form of detailed project reports and a lot of further information is to be called for at the stage of Further technical preliminary examination. and techno-economic examination requires action by the Central Electricity inter Authority, which is the body responsible for techno-economic appraisal, with the States and the project authorities. Quite often, obtaining of revised project reports and updating of cost estimates also become necessary. CEA also has to refer for technical examination many aspects to other organisations like the Central Water Commission. All this is a continuous process and it is difficult to indicate any precise point of time from which a proposal can be said to be "pending". However, the references in respect of the above proposals were received during the period 1968 to 1977.

RURAL INDUSTRIES PROJECT IN KARNATAKA

- 273. SHRI MAQSOOD ALI KHAN: Will the Minister of INDUSTRY be pleased to state
- (a) the progress so far made by the Rural Industries Projects in Karnataka;
- (b) whether any survey under the Rural Industries Projects in Karnataka has been undertaken after March 1977; and
 - (c) if so, what are the details thereof?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA) : (a) Three Rural Industries (b) and (c) Of the proposals submitted by Projects in respect of some/elected blocks in the various States from time to time, 86 power districts of Shimoga, Dharwar and Tumkur were schemes (64 hydel and 22 thermal) are initiated in 1962-63. The rural areas of Belgaum pending. Of these, 41 are under technical were taken up under this programme in 1971-72. examination in consultation with the State or The areas of operation of the earlier projects Project authorities. In 19 cases, the cost were extended to cover the entire districts except estimates are to be updated or project reports towns with more than 15000 population accordare to be revised by the project authorities. 14 ing to 1961 census. Three more district projects schemes involve Inter-State aspects which have covering the rural areas of the districts of to be resolved in consultation with the State Bijapur, Bidar and Hassan were sanctioned